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Title: The Minister of State of the Ministry of Development of North Eastern Region, Minister of State in The Prime Minister's Office, Minister of State in The Ministry of Personnel, Public Grievances And Pensions, Minister of State in The Department of Atomic Energy And Minister of State in The Department of Space laid a statement regarding status of implementation of the recommendations contained in the 1st, 19th, 31st, 43rd, 56th, 68th and 83rd reports of the Standing Committee on Personnel, Public Grievances, Law and Justice and 196th report of Standing Committee on Home Affairs.

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION, MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): I beg lay the following statements regarding:-

- (1) the status of implementation of the recommendations contained in the 1st Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants (2004-05), pertaining to the Ministry of Personnel, Public Grievances and Pensions.
- (2) the status of implementation of the recommendations contained in the 19th Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants (2007-08), pertaining to the Ministry of Personnel, Public Grievances and Pensions.
- (3) the status of implementation of the recommendations contained in the 31st Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on Action Taken by the Government on recommendations/observations contained in the 25th Report of the Committee on Demands for Grants (2008-09), pertaining to the Ministry of Personnel, Public Grievances and Pensions.
- (4) the status of implementation of the recommendations contained in the 43rd Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on Action Taken by the Government on recommendations/observations contained in the 38th Report of the Committee on Demands for Grants (2010-11), pertaining to the Ministry of Personnel, Public Grievances and Pensions.
- (5) the status of implementation of the recommendations contained in the 56th Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on Action Taken by the Government on recommendations/observations contained in the 51st Report of the Committee on Demands for Grants (2012-13), pertaining to the Ministry of Personnel, Public Grievances and Pensions.
- (6) the status of implementation of the recommendations contained in the 68th Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on Action Taken by the Government on recommendations/observations contained in the 60th Report of the Committee on Demands for Grants (2013-14), pertaining to the Ministry of Personnel, Public Grievances and Pensions.
- (7) the status of implementation of the recommendations contained in the 83rd Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on Action Taken by the Government on recommendations/observations contained in the 76th Report of the Committee on Demands for Grants (2015-16), pertaining to the Ministry of Personnel, Public Grievances and Pensions.

(b) Status of implementation of the recommendations contained in the 196th Report of the Standing Committee on Home Affairs on Demands for Grants (2016-17), pertaining to the Ministry of Development of North Eastern Region*

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION, MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): I beg lay a statement regarding the status of implementation of the recommendations contained in the 196th Report of the Standing Committee on Home Affairs on Demands for Grants (2016-17), pertaining to the Ministry of Development of North Eastern Region.

